

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 28.01.2019 (MONDAY)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 216 of 2018	Kanodia Knits Pvt. Ltd. Vs. Registrar of Companies	Abhishek Anand	Shankh Sen Gupta

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 136 of 2018	Morepen Laboratories Ltd. Vs. Regional Director (Northern Region) and Anr.	SumeshDhawan	Anil Panwar, AnooshaPanwar-R& R2
3.	Comp. App. (AT) No. 148 of 2018	Assam Chemical & Pharmaceutical Pvt. Ltd. &Anr. Vs. Shri Deba Kumar Hazarika & Ors.	Rajan Raj	Akhilesh Kr. Shrivastava

For Hearing

4.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. With	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
5.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)
6.	Comp. App. (AT) No. 373 of 2018	Raj Narain Singh & Anr. Vs. ROC, Uttar Pradesh & Anr.	Pradeep K. Mittal	Rohit Chaudhary
7.	Comp. App (AT) (Ins) No. 556 of 2018	H.S. Singh Vs. Shree Nursingsahay Mudungopal& Anr.	Niraj Kumar Singh Ankur Singh	Aditi Tripathi

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar